

look into these matters. I cannot say anything just now because he has not completed his talks with the Burmese Government and also has not finalised all the arrangements but it is our hope that reasonable facilities will be given to those who wish to return home.

SHRI J. S. PILLAI: May I know whether the hon. Minister is aware of the fact that while nationalising most of the trades and professions the Burma Government has not nationalised the sweepers' profession and that it is still in the hands of Indians?

SHRI DINESH SINGH: Yes, Sir.

ATOMIC ENERGY

♦13. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the output of atomic energy is according to schedule in the Third Five Year Plan;

(b) what uses this energy is being put to at present; and

(c) when the atomic energy is likely to be used as power in India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON) : (a) Except for the Atomic Power programme which is slightly behind schedule, the general programme for the development and use of atomic energy for peaceful purposes has progressed as planned.

(b) The various ways in which atomic energy is used in this country have been described in the Annual Reports of the Department of Atomic Energy and in their monthly News Bulletin "NUCLEAR INDIA", which are distributed to all Members of Parliament. The use of radio isotopes in agriculture, biology, industry and medicine and of radio-tracers for measurement of water flow and the study of movement of silt in harbours are some examples of the utilisation of Atomic energy.

(c) In 1967-68, when the first atomic power station is expected to be commissioned.

SHRI M. P. BHARGAVA: May I know what percentage of the isotope output is at present being used for medical purposes?

SHRIMATI LAKSHMI N. MENON: I do not know the percentage but it is used to a large extent in medical institutions.

SHRI M. P. BHARGAVA: May I know whether the hon. Minister has information as to the cities in which these isotopes are being used at present for medical purposes?

SHRIMATI LAKSHMI N. MENON: I want notice for that but that question has been answered in Parliament before.

SHRI BHUPESH GUPTA: Then why do you want notice?

SHRIMATI LAKSHMI N. MENON: Because I have not got the information with me now.

श्री विमलकुमार मन्नालालजी बीरडिया :
क्या यह बताने का कष्ट करेंगी कि राणा प्रताप
सागर में जो आटमिक इन्जर्जी के लिये प्लांट
बन रहा है वह शेड्यूल के हिसाब से क्यों
नहीं बन पा रहा है ?

SHRIMATI LAKSHMI N. MENON: First we will start with Tarapore. Rana Pratap sagar will come much later.

EX-GRATIA PAYMENT TO INDIAN FAMILIES IN CEYLON

♦14. SHRI J. S. PILLAI: Will the PRIME MINISTER be pleased to refer to the reply given to Starred Question No. 237 in the Rajya Sabha on* the 5th May, 1964 and state the number of families/persons of Indian origin living in Ceylon who took advantage of the *ex-gratia* payment given by the Government of Ceylon and came over to India?

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS